

English translation of Shram Anubhag, Noti. No. 837/XXXVI-3—6(BC.)-89, dated July 25, 1990, published in U.P. Gazette, Extra., Part 4, Section (kha), dated 25th July, 1990, p. 2

In exercise of the powers under sub-section (1) of Section 6 of the Beedi and Cigar Workers (Conditions of Employment) Act, 1966 (Act No. 32 of 1966) read supersession of Notification No. 3826(ST)/279(ST)-65, dated August 9, 1971, the Governor is pleased to appoint the following officers to be the Inspectors for the purposes of the said Act for the whole of Uttar Pradesh :—

1. Labour Commissioner, Uttar Pradesh.
 2. All Additional Labour Commissioners.
 3. All Deputy Labour Commissioners.
 4. All Assistant Labour Commissioners.
 5. All Labour Enforcement Officers.
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